

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) to (c). The information is being collected and will be laid on the Table of the House.

**Publication of "Wonder World of Science"**

2790. **Shri D. C. Sharma:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 1233 on the 2nd December, 1960 and state the further progress in the publication of the nine volumes of 'Wonder World of Science' in Hindi and other Indian languages?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** The Government have decided to grant financial assistance for bringing out translations of Volume I in Telugu, Gujarati, Malayalam, Urdu and Oriya and of Volumes II and III in Hindi, Marathi, Bengali and Tamil.

**Collection of Central Taxes in Punjab**

2791. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether there was any fall in the collection of Central taxes in Punjab during 1960-61; and

(b) if so, the reasons therefor?

**The Minister of Finance (Shri Morarji Desai):** (a) and (b). The required information is being collected and will be laid on the Table of the Sabha.

**Khetri-Daribo Copper Mines**

2792. { **Shri Rameshwar Tantia:**  
**Shri Ram Krishan Gupta:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the progress made towards the exploitation of Khetri-Daribo copper mines;

(b) whether it is according to the schedule; and

(c) if not, the reasons therefor?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):**

(a) to (c). Preliminary studies on ancillary services like those of water supply, power and township areas have been made. Enquiries for consultancy services in regard to Khetri project were addressed and the quotations are under examination in the National Mineral Development Corporation to whom the projects have been entrusted.

Detailed time schedules will be prepared in consultation with the consultants but it is proposed to bring the projects into operation at the targetted rates by 1964 if not earlier.

**Harijan Welfare**

2793. { **Shri Ram Krishan Gupta:**  
**Shri B. K. Galkwad:**  
**Shri Pangarkar:**  
**Shri Kunhan:**  
**Shri D. C. Sharma:**  
**Shri Kumbhar:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 440 on the 21st November, 1960 and state:

(a) whether Government have since received the Report of the sub-committee appointed by the Central Advisory Board for Harijan Welfare for preparing a scheme to put an end to the practice of carrying night soil in baskets or buckets as head loads;

(b) if so, the recommendations thereof; and

(c) the steps taken to implement them?

**The Deputy Minister of Homes Affairs (Shrimati Alva):** (a) Yes Sir.

(b) A summary for recommendations is laid on the Table of the House. [Placed in Library. See No. LT-2807/61].

(c) Most of the recommendations have to be implemented by the local bodies. The Government of India

have been giving since 1957-58, 50 per cent grant-in-aid for introduction of wheel barrows to end the practice of removing night soil as head loads. Government of India are considering whether this grant-in-aid should be liberalised and what other assistance may be given or other measures adopted for improvement in the working conditions of scavengers.

### हिमाचल प्रदेश में कर्मचारियों का प्रशिक्षण

२७६४. श्री पद्म देव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में द्वितीय पंच-वर्षीय योजना के अन्तर्गत कृषि, उद्योग, इंजीनियरिंग तथा स्वास्थ्य विभागों के कितने कर्मचारी उच्च सेवा के लिये प्रशिक्षित किये गये;

(ख) कितने रैंजर कोर्स में प्रशिक्षित किये गये;

(ग) विदेश से कितने प्रशिक्षण प्राप्त कर्मचारी, जो प्रशिक्षण प्राप्त करने के लिये भारत से विदेश भेजे गये थे, लौटे; और

(घ) जिन कर्मचारियों ने भारत तथा विदेशों में प्रशिक्षण प्राप्त किया उनमें कितने हिमाचली हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) : (क) से (ख). सूचना एकत्रित की जा रही है और सभा-घटल पर रख दी जायेगी ।

### Compensation to Life Insurance Companies

2795. Shri Ajit Singh Sarhadi: Will the Minister of Finance be pleased to state:

(a) whether all companies, carrying on the business of life insurance which were nationalised, have been paid compensation; and

(b) if not, what companies have not been paid as yet and the reason for the delay?

The Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) Out of 246 insurers entitled to compensation for acquisition of their controlled business, acquisition compensation has been accepted by 200 insurers. The position regarding the rest of the insurers is explained below:—

(i) The following insurers have not yet complied with the necessary formalities for receiving compensation money though offer has been made to them:

- (1) All India National Provident Insurance Company Ltd.
- (2) Bengal Union Provident Insurance Company Ltd.
- (3) Eastern Life Assurance Company Ltd.
- (4) Empire of India Life Assurance Company Ltd.
- (5) Fortune Provident Insurance Company Ltd.
- (6) Great Social Life and General Assurance Ltd.
- (7) Gujarat Popular Provident Insurance Society Ltd.
- (8) Hindusthan Standard Provident Insurance Ltd.
- (9) India Provident Company Ltd.
- (10) Indian Industrial and Provident Assurance Company Ltd.
- (11) Kerala Gilt-Edged Security Provident Assurance Co. Ltd.
- (12) National Economic Provident Insurance Ltd.
- (13) Phoenix Assurance Co. Ltd.
- (14) Policyholders' Assurance Ltd.
- (15) Provident Union Insurance Co. Ltd.